

(b) The annual percentage increase during the last five years, as per mid-year estimated population of 1961 and 1966, is 2.5 per cent as against 2.2 per cent during the intercensal period from 1951 to 1961.

#### L. I. C. ACCOUNTS

\*205. SHRI A. P. CHATTERJEE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Life Insurance Corporation accounts made by Hollrith machine requires to be checked manually in the case of disbursement of commission to agents and such other payments;

(b) whether it is also a fact that such manual checking raises the renewal expense ratio to 14.9 per cent, as against the normal 7 per cent and whether this increase in the renewal expense ratio reduces the benefits to policy-holders in the form of bonus, loan value, policy reserve etc.?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI L. N. MISHRA): (a) and (b). The information is being collected and will be laid on the Table of the House as soon as received.

#### LOSSES DUE TO FLOODS

\*206. SHRI A. D. MANI:  
SHRI V. M. CHORDIA:  
SHRI CHITTA BASU:  
SHRI B. C. PATTANAYAK:  
SHRI B. K. MAHANTI:  
SHRI S. SUPAKAR:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) what is the extent of losses of human lives, cattle, property, area, crops etc. sustained by Assam, Bihar, West Bengal, Uttar Pradesh, Madhya Pradesh, Punjab, and Kashmir in the current year due to floods; and

(b) whether any representations have been received from the State Governments concerned for financial assistance?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION AND POWER (DR. K. L. RAO):

(a) A statement is placed on the Table of the House [See Appendix LVIII, Annexure No. 20].

(b) Requests for financial assistance have been received from the Governments of Assam and Bihar.

#### सरकारी बवार्टरों के दरवाजों तथा खिड़कियों पर रंग-रोगन

230. श्री आर० पी० खेतान : क्या निर्माण, आवास और नगर विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरोजिनीनगर, नई दिल्ली में टाइप 3 के कुछ ऐसे क्वार्टर भी हैं जिनके दरवाजों तथा खिड़कियों पर पिछले छः साल से रंग-रोगन नहीं हुआ है; और

(ख) यदि हाँ, तो उसका क्या कारण है ?

†[POLISHING OF DOORS AND WINDOWS OF GOVERNMENT QUARTERS]

230. SHRI R. P. KHAITAN: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether there are some type III quarters at Sarojini Nagar, New Delhi whose doors and windows have not been painted and varnished for the last six years; and

(b) if so, what is the reason therefor?

निर्माण, आवास और नगर विकास मंत्री (श्री मेहर चन्द खन्ना) : (क) और (ख) दरवाजों तथा खिड़कियों पर 3 से 5 वर्ष के बाद रंग-रोगन होता है। सरोजिनी नगर में टाइप III के कुछ क्वार्टरों में 1962-63 तथा 1963-64 में रंग-रोगन किया गया था। 63 क्वार्टरों में कार्य पूरा नहीं किया

†[ ] English translation.

जा सका क्योंकि ठेकेदार ने कार्य छोड़ दिया था तथा बाद में एमरजेंसी के कारण वार्षिक अनुरक्षण पर रोक लगा दी गयी थी। इन 63 क्वार्टरों में यह कार्य अब किया जा रहा है।

†[THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) and (b) Doors and windows are painted at an interval of 3 to 5 years. Painting in some of the type III quarters in Sarojini Nagar was done in 1962-63 and 1963-64. The work in 63 quarters could not be completed as the contractor abandoned the work and, subsequently there was a ban on annual maintenance because of the Emergency. This work in the 63 quarters is being undertaken now.

#### GENERAL INSURANCE BUSINESS OF THE LIC

231. SHRI BANKA BEHARI DAS: Will the Minister of FINANCE be pleased to state:

(a) whether the Life Insurance Corporation of India is conducting any business of general insurance (excluding life);

(b) if so, whether it is being done directly by the L.I.C. or by any subsidiary concern controlled by the L.I.C.?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b) Yes, Sir. Since April, 1964, the Life Insurance Corporation has started conducting general insurance business directly also. One of its subsidiaries viz., Oriental Fire & General Insurance Company Ltd. continues to do the general insurance separately.

#### HEADQUARTERS OF THE CONTROLLER OF DEFENCE ACCOUNTS

232. SHRI A. D. MANI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the headquarters of the Controller of Defence Accounts (Other Ranks) have been shifted recently from Mysore to Madras; and

(b) if so, the reasons therefor?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI):

(a) Yes, Sir.

(b) The reasons are as under:—

- (i) The office was located at Mysore in a hired building as an interim arrangement. With expansion of the office, the accommodation available was found to be insufficient. Accordingly, it became necessary to build permanent accommodation for the office as a long term arrangement.
- (ii) Madras was considered more suitable for permanent location, since it has better air, rail and telecommunication facilities. This office has forty subordinate offices located all over the country and for the sake of efficient functioning, it is necessary to have easy communication facilities with the subordinate offices as well as with the Head Office at Delhi.
- (iii) Military land was available at Madras.

#### SURVEY ON COOPERATIVE RURAL ELECTRIFICATION BY AMERICAN EXPERTS

233. SHRI D. THENGARI:  
SHRI R. K. BHUWALKA:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that a team of five American experts visited the